



2025:DHC:9891-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 17089/2025

SONU KUMAR

.....Petitioner

Through: Mr. Vivek Sheel, Ms.
Deepshikha and Mr. Anshul Mahajan, Adv.

versus

UNION OF INDIA

.....Respondent

Through: Mr. Kavindra Gill, SPC with
Mrs. Vijayshree Pattnaik, GP

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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11.11.2025

C. HARI SHANKAR, J.

1. The only prayer in this petition is for a direction to the respondents to decide the appeal dated 28 September 2025 preferred by the petitioner. Mr. Gill, learned SPC for the respondents, submits that a decision on the appeal would be taken within six weeks from today and communicated to the petitioner.

2. Needless to say, if the petitioner continues to remain aggrieved, his rights in law would remain reserved.

3. The petition is disposed of.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

NOVEMBER 11, 2025/AR